NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL MEMBER)

APPLICATION NUMBER

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PETITION NUMBER

CA 1/4 CAA 12018: TP (HC)/65 & 66/CAA/2017

NAME OF THE TRANSFEROR

: BREEZE HOTEL LTD

NAME OF THE TRANSFERRE

: BBCL BREEZE RESIDENCES PVT LTD

UNDER SECTION

: 230

S.No. Name (in Capital)

Represented by

Signature

1. PAWAN JHABAKH

Consel for fetitioners

ORDER

Counsel for Applicant present and filed an affidavit to satisfy the objections raised by the R.D. The affidavit is taken on record. Heard. **Reserved for order.**

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk